

**Quarterly Progress Report on Frauds of Rs.1 lakh & above**

(Vide Paragraph 4.2)

Name of the bank: \_\_\_\_\_

Statement for quarter ended \_\_\_\_\_

**Part A: Summary information**

| <b>Sr No</b> | <b>Particulars</b>                                                                         | <b>Number</b> | <b>Amount involved (Rs. in lakh)</b> |
|--------------|--------------------------------------------------------------------------------------------|---------------|--------------------------------------|
| 1.           | Cases outstanding                                                                          |               |                                      |
| 2.           | Cases where there is no progress (furnish case-wise details as per format at Part B below) |               |                                      |
| 3.           | Cases where there is progress (furnish case-wise details as per format at Part C below)    |               |                                      |

**Part – B: Details of cases where there is no progress**

| <b>No.</b> | <b>Name of branch</b> | <b>Fraud No.</b> | <b>Name of party/account</b> | <b>Amount (Rs. in lakh)</b> |
|------------|-----------------------|------------------|------------------------------|-----------------------------|
|            |                       |                  |                              |                             |
|            |                       |                  |                              |                             |
|            |                       |                  |                              |                             |
|            |                       |                  |                              |                             |
|            |                       |                  |                              |                             |
|            |                       |                  |                              |                             |
|            |                       |                  |                              |                             |
|            |                       |                  |                              |                             |
|            |                       |                  |                              |                             |
|            |                       |                  |                              |                             |

**Part – C: Case-wise details of progress**

**Name of party/account:** \_\_\_\_\_

**Name of branch/office:** \_\_\_\_\_

**Amount involved**

**(Rs in lakh)** \_\_\_\_\_

**Fraud No :** \_\_\_\_\_

|     |                                                                 |  |
|-----|-----------------------------------------------------------------|--|
| 1.  | Date of first reporting                                         |  |
| 2.a | Date of filing recovery suit with Co-op. Court/Court            |  |
| b   | Present position                                                |  |
| 3.  | Recoveries made up to the end of the last quarter (Rs. In lakh) |  |
| 4.  | Recoveries made during the quarter (Rs. In lakh)                |  |
|     | a) From party/parties concerned                                 |  |
|     | b) From insurance                                               |  |
|     | c) From other sources                                           |  |
| 5.  | Total recoveries (3+4) (Rs. in lakh)                            |  |
| 6.  | Loss to the bank (Rs in lakh)                                   |  |
| 7.  | Provision held (Rs in lakh)                                     |  |
| 8.  | Amount written off (Rs in lakh)                                 |  |
| 9.  | a) Date of reporting case to Police/ Investigative agency       |  |
|     | b) Date of completion of investigation                          |  |
|     | c) Date of submission of investigation report                   |  |

10. Details of staff-side action

| No. | Name | Design. | Whether suspended | Date of issue of charge sheet | Date of commencement of domestic inquiry | Date of completion of inquiry | Date of issue of final orders | Punishment awarded | Details of prosecution/conviction/acquittal, etc. |
|-----|------|---------|-------------------|-------------------------------|------------------------------------------|-------------------------------|-------------------------------|--------------------|---------------------------------------------------|
| 1.  |      |         |                   |                               |                                          |                               |                               |                    |                                                   |
| 2.  |      |         |                   |                               |                                          |                               |                               |                    |                                                   |
| 3.  |      |         |                   |                               |                                          |                               |                               |                    |                                                   |
| 4.  |      |         |                   |                               |                                          |                               |                               |                    |                                                   |

11. Other developments

12. Whether case closed during the quarter

Yes/No

13. Date of closure: